



MAHARASHTRA NATIONAL LAW UNIVERSITY MUMBAI

Centre for Research in IP (CRIP)

&

Department for the Promotion of Industry & Internal Trade

DPIIT-IPR Chair

Presents

ONE WEEK (ONLINE)

FACULTY DEVELOPMENT PROGRAM (4th Ed.)

ON

**INTELLECTUAL PROPERTY RIGHTS AND
ACADEMIC INTEGRITY**

20th - 26th February 2023

Brochure

ABOUT MNLU MUMBAI

MNLU Mumbai is one of the premier National Law University located in the economic capital of India. It offers graduate, post-graduate, and research degrees in law and allied disciplines. The object of the University is to advance and disseminate learning and knowledge of the law and legal processes and their role in national development, to serve society in the field of law by developing skills in regard to advocacy, legal services, legislation, law reforms, and the like; to organize lectures, seminars, symposia and conferences to promote efficient instruments of social development.

MNLU Mumbai has set up a Centre for Research in IP among eleven centers for legal research. MNLU Mumbai has also been granted DPIIT IPR Chair under the Scheme for Pedagogy and Research in IPRs for Holistic Education and Academia (SPRIHA) of the Government of India.

ABOUT FACULTY DEVELOPMENT PROGRAM

Academic integrity is the foundation of the academic community. Academic Integrity is a commitment to the core values of honesty, trust, fairness, respect, and responsibility and their role in ensuring the health and vigor of the academic and creative community. Academic integrity and IP are the ethical and legal sides of the same coin; they both address how intellectual property can be employed in a research environment.

An important step in cultivating a legal culture in higher education participants is establishing the so-called academic responsibility for academic dishonesty and implementing a mechanism for its enforcement. Considering the immense importance of knowledge dissemination towards IP and Academic Integrity, DPIIT IPR Chair, MNLU Mumbai, and Centre for Research in IP proposes to hold the fourth edition of the Faculty Development Program on Intellectual Property Rights and Academic Integrity from 20th to 25th February 2023.

WHO CAN APPLY

The Program will benefit the participants from various segments of the community, viz., Governmental Institutes and Organizations, Academic Institutions, policymakers, Government officials, IP lawyers, legal practitioners, researchers, and academicians.

Corporate professionals, Lawyers, Engineers, Young teachers of Colleges/ Department/ Faculty/ from all streams who have not completed more than five years in teaching; and senior research scholars pursuing Ph.D. in Law, Arts, Commerce, Science, Technology, Management, etc; and who aspire to become teachers are encouraged to attend the FDP.

SCHEDULE

Classes will commence every day from 3.00 PM to 6.10 PM.

IMPORTANT DATES

Registration opens on 15/01/2023

Registration Closes on 15/02/2023

Course week: 20/02/2023 to 26/02/2023

TIME: 3:00-4:00 PM

TIME: 4:05-5:05 PM

TIME: 5:10-6:10 PM

Monday, 20/02/2023

CAPACITY BUILDING OF IP - TEACHING
& RESEARCH DELIVERABLES

FUNDAMENTALS OF
IP

JUSTIFICATIONS OF
IP

Tuesday, 21/02/2023

INDIAN COPYRIGHT REGIME

FAIR USE UNDER
COPYRIGHT LAW

TRADEMARK SYSTEM
IN INDIA

Wednesday, 22/02/2023

PATENT SYSTEM IN INDIA

INDUSTRIAL DESIGN
PROTECTION IN INDIA

BENEFITING FROM
INTELLECTUAL PROPERTY

Friday, 24/02/2023

THE INTERFACE OF IP &
TECHNOLOGY

IPR AND EMERGING
TRENDS

PLAGIARISM IN
ACADEMIA

Saturday, 25/02/2023

IP LICENSING AND
ASSIGNMENT

IMPORTANCE OF
GI AND TK

IP AWARENESS
STRATEGIES

Sunday, 26/02/2023

EXHAUSTION AND
PARALLEL IMPORTS

EXPLORING RESEARCH
OPPORTUNITIES IN IPR

RESEARCH ETHICS &
ACADEMIC HONESTY

HOW TO APPLY

INTERESTED CANDIDATES HAVE TO PAY THE PRESCRIBED AMOUNT IN THE ACCOUNT NUMBER AND UPLOAD THE RECEIPT/ SCREENSHOT OF THE FEE PAYMENT WITH THE GOOGLE FORM.

PROGRAM FEES

Corporate Professionals, Lawyers: Rs. 2000/-

Teachers/ Faculty/ Ph.D. Scholars: Rs. 1500/-

The fees can be paid through electronic transfer. Details for payment are mentioned below:

Account Name: Centre for Research in IP MNLU Mumbai

Account No.: 921010003206778

Bank Name: Axis Bank

Branch: Hiranandani Gardens, Powai, Mumbai 400076

IFSC Code: UTIB0000246 (zero zero zero zero two four six)

REGISTRATION FORM LINK: <https://forms.gle/sgkpkwrBQaSMnCvB6>

FOR QUERIES

Write an email to:

Ms. Gunjan Deshpande

Course Co-Cordinator

E: crip@mnlumumbai.edu.in

M: +91 7775067850 (11:30 AM to 5:30 PM)

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